

Owners of five ‘alemanes’ fined for ‘making’ spurious jaggery

STAFF REPORTER

SHIVAMOGGA, SEPTEMBER 10, 2018 00:00 IST

The Additional Deputy Commissioner, who is the Adjudicating Officer for Food Standards and Safety Authority of India (FSSAI), has imposed a fine of Rs. 50,000 on each of the five ‘alemanes’, jaggery making units, in Bhadravati taluk for allegedly producing spurious jaggery.

A team of officials from FSSAI and the Department of Health and Family Welfare raided the five ‘alemanes’ recently and had found that spurious jaggery was allegedly being produced there.

B.S. Shankarappa, Designated Officer of FSSAI, told The Hindu that instead of freshly extracted sugarcane juice the owners were using stale jaggery and stale sugarcane purchased cheaply.

The consumption of jaggery produced in this manner is harmful for human health. The samples of jaggery seized from these ‘alemanes’ have been sent to a laboratory for tests.

Cases were also booked under Food Safety and Standards Act against Ramesh, Shivanna, Narayanappa, Jalil Saab and Srinivas, owners of these ‘alemanes’.

After the hearing, Additional Deputy Commissioner fined them Rs. 50,000.

This March, the Additional Deputy Commissioner had fined owners of four other ‘alemanes’ in Bhadravati taluk Rs. 1 lakh on similar charges.

Mr. Shankarappa told The Hindu that FSSAI is regularly receiving complaints on the production of spurious jaggery in Bhadravati taluk.